

F.No. 20-94/CPIO-NDCESTAT/2025  
Customs Excise And Service Tax Appellate Tribunal  
West Block No.2, R.K. Puram, New Delhi

I.D. No. 20-94/2025  
Date: 15.12.2025

To

Sh. Jacob S  
No. 10, Gullappa Road, Rama Swamy Palya,  
Maruthi Seva Nagar Post  
Bangalore - 560033  
Email id: consultjack.jj@gmail.com

Sub: Information sought under Right to Information Act, 2005.

Sir,

Please refer to your RTI application with Registration No. CESTA/R/E/25/00052 dated 10.12.2025.

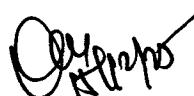
Information sought under RTI	Reply to the information
Kindly provide the supporting documents submitted for diary no 02126/2010, Case type/case no/year : Service Tax/0002236/2010, date of filing 25/10/2010 along with order copy.	As per CESTAT (Procedure) Rules, 1982, copy of the appeal or documents filed by the appellant/respondent can only be provided to the parties concerned with the appeal i.e., appellant, respondent or the authorized representative. Also, Orders passed in the cases can be downloaded from daily orders/final orders sub head under Orders head from the CESTAT website.

Yours faithfully,



(Vaishali Kharbanda)  
Technical Officer/ CPIO

✓ Copy to: Computer Section, for uploading of reply to the RTI on the CESTAT website.

  
(Vaishali Kharbanda)  
Technical Officer/ CPIO